

Rajesh Kumar Singh
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



3/2/26

DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi 110078
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No. DJA/Trg./ASJ POCSO & PPs/2015/2026 / 742

02nd February, 2026

To,

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, South-East, Saket
4. The Principal District & Sessions Judge, North-West, Rohini
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North-East, KKD
7. The Principal District & Sessions Judge, West, THC
8. The Principal District & Sessions Judge, North, Rohini
9. The Principal District & Sessions Judge, New Delhi, PHC
10. The Principal District & Sessions Judge, Shahdara, KKD
11. The Principal District & Sessions Judge, South-West, Dwarka

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for ASJs (POCSO)/ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) (Full Strength) and Prosecutors attached with these Courts on 28th February, 2026.

Respected Sir/Madam,

As per the approved Training Calendar for the year- 2026, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development for ASJs (POCSO)/ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) (Full Strength) and Prosecutors attached with these Courts on 28th February, 2026 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office. In case, New POCSO Courts are created before 28th February, 2026, then the Officers posted in such newly created Courts may also be requested to attend the above mentioned training programme on 28.02.2026.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 28th February, 2026 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Rajesh Kumar Singh
(Rajesh Kumar Singh)

Encl.: As above

OIC (Judicial)

3/2/26

PD&S.T (west)

Nomination List for
Core Competence Conference for Knowledge, Skill and Perspective Development
for ASJs (POCSO)/ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) and Prosecutors
attached with these courts
(Alphabetically)
on
28th February, 2026

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Ms. Aakanksha Vyas	ASJ (POCSO)	6	Shahdara	KKD
2	Mr. Ajay Garg	ASJ (FTC) (POCSO)		South	Saket
3	Mr. Ajay Gulati-II	ASJ (SC-POCSO)	2	North-East	KKD
4	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		North	Rohini
5	Mr. Amit Sahrawat	ASJ (POCSO)	1	North	Rohini
6	Mr. Ankit Mehta	ASJ (SC-POCSO)	2	West	THC
7	Ms. Anu Aggarwal	ASJ (POCSO)	6	South-East	Saket
8	Mr. Anurag Dass	ASJ (FTSC) (POCSO)	3	South-West	Dwarka
9	Ms. Babita Puniya	ASJ (FTSC) (POCSO)	2	West	THC
10	Mr. Dinesh Kumar	ASJ (SC-POCSO)		South	Saket
11	Mr. Divyang Thakur	ASJ (POCSO)	1	West	THC
12	Ms. Jasjeet Kaur	ASJ (POCSO)	4	North-West	Rohini
13	Ms. Manika	ASJ (POCSO)	4	South	Saket
14	Ms. Manisha Tripathy	ASJ (SC-POCSO)	2	Shahdara	KKD
15	Ms. Mona Tardi Kerketta	ASJ (POCSO)	1	South	Saket
16	Mr. Munish Markan	ASJ (POCSO)	1	Shahdara	KKD
17	Ms. Neeti Suri Mishra	ASJ (FTSC) (POCSO)		North-West	Rohini
18	Ms. Pooja Jain	ASJ (POCSO)	5	North	Rohini
19	Mr. Prayank Nayak	ASJ (POCSO)	1	Central	THC
20	Ms. Preeti Agarwala	ASJ (SC-POCSO)	1	Shahdara	KKD
21	Ms. Rajani Ranga	ASJ (POCSO)	1	North-West	Rohini
22	Ms. Rajat Goyal	ASJ (POCSO)	1	South-West	Dwarka
23	Mr. Rakesh Kumar Rampuri	ASJ (SC-POCSO)		East	KKD
24	Mr. Ramesh Kumar-II	ASJ (POCSO)	1	East	KKD
25	Mr. Rana Deepak Singh	ASJ (FTSC) (POCSO)	2	Central	THC
26	Ms. Richa Parihar	ASJ (SC-POCSO)	1	North-East	KKD
27	Mr. Rohit Gulia	ASJ (SC-POCSO)		South-West	Dwarka
28	Ms. Ruby Neeraj Kumar	ASJ (POCSO)	1	New Delhi	PHC
29	Mr. Sachin Gupta	ASJ (SC-POCSO)		Central	THC
30	Mr. Sachin Jain	ASJ (POCSO)		West	THC
31	Ms. Saloni Singh	ASJ (FTSC) (POCSO)	1	West	THC
32	Mr. Sandeep Gupta	ASJ (POCSO)	2	New Delhi	PHC
33	Mr. Santosh Kumar Singh	ASJ (FTSC) (POCSO)	2	South-West	Dwarka
34	Mr. Shankar Narayanan	ASJ (POCSO)	1	North-East	KKD
35	Ms. Shelly Arora	ASJ (POCSO)	6	West	THC
36	Mr. Siddhartha Malik	ASJ (SC-POCSO)	1	West	THC

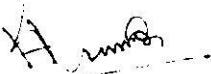
Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
37	Ms. Sonam Gupta	ASJ (FTSC) (POCSO)	1	Central	THC
38	Ms. Sonam Singh-I	ASJ (POCSO)	3	New Delhi	PHC
39	Ms. Swati Sharma	ASJ (FTSC) (POCSO)		South-East	Saket
40	Mr. Vaibhav Mehta	ASJ (FTSC) (POCSO)	1	South-West	Dwarka
41	Ms. Vasundhra Chhaunkar	ASJ (POCSO)	6	East	KKD
42	Mr. Vipin Kr.Rai	ASJ (POCSO)	1	South-East	Saket

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS : DELHI**

No. 8959-8969 /JOTP/Gaz./PDJ West/2026 Dated Delhi the 03/07/26

Copy forwarded alongwith its enclosure for information and necessary compliance to :-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. For uploading on LAYERS.
5. For uploading on Centralized Website through LAYERS.



(Harish Kumar)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)